RAJYA SABHA

Saturday, 25th May 1957

The House met at eleven of the clock, MR. CHAIRMAN in the Chair.

MESSAGES FROM THE LOK SABHA

1. NOMINATION TO PUBLIC ACCOUNTS COMMITTEE

2. THE LIFE INSURANCE CORPORATION (AMENDMENT) BILL, 1957

SECRETARY: Sir, I have to report to the House two Messages received from the Lok Sabha, signed by the Secretary of the Lok Sabha. They are as follows:

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"I am directed to inform Rajya Sabha that the following motion has been passed in Lok Sabha at its sitting held on Friday, the 24th May: 1957 and to request that the concurrence of Rajya Sabha in the said motion and further that i-he names of *the* members of Rajya Sabha so nominated be communicated to this House:

"That this House recommends to Rajya Sabha that they do agree to nominate seven members from Rajya Sabha to associate with the Committee on Public Accounts of this House for the period commencing from the 1st June, 1957 to the 30th April, 1958'."

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"In accordance with the provisions of Rule 96 of the Rules of Procedure and Conduct of Business in Lok Sabha, I am directed to enclose herewith a copy of the Life Insurance Corporation (Amendment) Bill, 1957, as passed by Lok Sabha at its sitting held on the 24th May, 1957."

I lay the Bill on the Table. 24 R.S.D.—1.

THE RAILWAY PROTECTION FORCE BILL, 1956—continued

MR. CHAIRMAN: The other day we had a motion for which there was an amendment by Dr. R. B. *GOUT*. Today there is a further amendment to it by Shri Abdur Rezzak Khan. He may move the amendment at this stage.

SHRI ABDUR REZZAK KHAN: (West Bengal): Sir, I move:

"That in the Notice of Amendment dated the 15th May, 1957, in the motion for reference of the Bill to a Select Committee of the Rajya Sabha, after the name '5. Shri Kishen Chand' the following names be inserted, namely:

'6. Shri V. K. Dhage

- 7. Shri Trilochan Dutta
- 8. Shri P. T. Leuva
- 9. Dr. Raghubir Sinh'."

MR. CHAIRMAN: Motion moved:

"That in the Notice of Amendment dated the 15th May, 1957 in the motion for reference of the Bill to a Select Committee of the Rajya Sabha, after the name '5. Shri Kishen Chand, the following names be inserted, namely:

'6. Shri V. K. Dhage

- 7. Shri Trilochan Dutta
- 8. Shri P. T. Leuva
- 9. Dr. Raghubir Sinh'."

The original motion and the two amendments are now before the House for discussion.

SHRI P. S. RAJAGOPAL NAIDU: (Madras): Mr. Chairman, the object behind the Bill is to convert the Railway Watch and Ward Department which has been in existence for many years into a Statutory organisation with the new designation of Railwa"y Protection Force with definite power and functions. This Bill which should have come into being even as early as the year 1954 has been delayed for such a long time in spite of two